

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:5699
ANSWERED ON:28.04.2015
MERGER OF AGRICULTURAL SCHEMES
Paul Shri Tapas

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government has a proposal to merge some Centrally Sponsored agricultural schemes;
- (b) if so, the details thereof;
- (c) the manner by which the farmers are likely to be benefited as a result thereof; and
- (d) the time by which the merged schemes are likely to be implemented in the country including West Bengal?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) to (d): No, Madam. As a policy initiative, in order to improve the output and outcomes in agriculture and allied sectors, the existing Schemes/Missions have been re-grouped into the following umbrella Schemes with effect from the year 2015-16 (details as at Annexure):-

i) Krishi Unnati Yojana ii) Rashtriya Krishi Vikas Yojana (RKVY) iii) National Crop Insurance Programme (NCIP) iv) Pradhan Mantri Krishi Sinchai Yojana (PMKSY)

The above Schemes/Missions are under continuous implementation throughout the country including the State of West Bengal during the 12th Plan.